

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 22.12.2022 (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)
02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 125/2021 (Comp App (AT) No. 241/2020)	Shri Kamlesh Kalidas Shah Vs Tube Investments of India Ltd & 2 Ors	Mr. K Anandakumar	Mr. Rony O John- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No. 48/2022	Bheemi Reddy Rami Reddy Vs Andhra Tea Company Private Limited & 3 Ors	Mr. SP Muralikrishnan Mr. AM Sridharan	
3	Comp App (AT) (CH) (Ins) No. 428/2022 & IA No. 1062, 1063, 1064, 1065, 1066, 1067/2022	People Tech Infracon Private Limited Vs AP Gems & Jewellery Park Private Ltd. & 3 Ors	Mr. GV Mohan Kumar	
4	Comp App (AT) (CH) (Ins) No. 429/2022 & IA No. 1068 & 1069/2022	N. Nallusamy Vs S. Rajendran & Anr	Mr. Eshwar Sabapathy	Ms. M Savitha Devi For Caveator
5	Comp App (AT) (CH) (Ins) No. 430/2022 & IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
6	Comp App (AT) (CH) (Ins) No. 431/2022 & IA No. 1088, 1089, 1090 & 1091/2022	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Mr. G Sridhar	Mr. H Karthik Seshadri For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No.52/2021 & IA No. 118, 119, 120, 681/2021 & 279/2022	KCP Shivraman Vs. Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishanan Ravi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates	Mr. FB Benjamin George- R1
9	Contempt App (AT) No. 7/2019 (Comp App (AT) (Ins.) No. 552/2018)	Gandhar Oil Refinery (India) Ltd Vs. Raghu Rama Krishna Raju WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia, Mr. Anirudh Wadhwa & Mr. Bhargav Thali - R1 Mr. Uttiyo Mallick
10	Contempt App (AT) No. 8/2019 (Comp App (AT) (Ins.) No. 553/2018)	Gandhar Oil Refinery India Ltd. Vs. Ragurama Krishnaraja & Anr.	Mr. Nithin Saravanan Ms. Arumina Singh	Mr. Yogesh K Jagia Ms. Alisha Chopra Mr. Anirudh Wadhwa Mr. Alok Dhir- Intervenor
11	Comp App (AT) (CH) (Ins) No. 61/2022 & IA No. 125,126,127 & 128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
12	Comp App (AT) (CH) (Ins) No. 188/2022 & IA No. 436/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition) WITH	Mr. B Dhanaraj Ms. Parvathi K	Mr. Raj Kumar Jhabakh

13	Comp App (AT) (CH) (Ins) No. 189/2022 & IA No. 437/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	Mr.B.Dhanaraj, Ms.Parvathi K	Mr. Raj Kumar Jhabakh
14	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd	Ms.Hema Srinivasan, Mr.N.Umayaparvathi	Mr.P Giridharan
15	Comp App (AT) (CH) No. 2/2022 & IA No.10 & 11/2022	Shibu John & 3 Ors Vs Transmarine Services India P Ltd & 4 Ors	M/s Surana & Surana	Ms. Elambharathi- R4 & R5 Mr. N.P. Vijayakumar for R2
16	Comp App (AT) (CH) (Ins) No.224/2022 & IA No. 481 & 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla
17	Com App (AT) (CH) (Ins) No.46/2021 & IA No. 101, 102, 103/2021 & 277/2022	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Cyril Amarchand Mangaldas	M/s Shardul Amarchand Mangaldas & Co- R1
18	Comp App (AT) (CH) (Ins) No. 362/2022 & IA No.829 & 923/2022	The Andhra Pradesh Maritime Board Represented by P. Ramesh Vs Sembmarine Kakinada Limited, Represented by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	

20	Comp App (AT) (CH) (Ins) No.157/2021 & IA No. 317,318 & 566/2021	R. Arumugasamy Vs. Ashok Velamur Sheshadri & Anr WITH	Mr. Naveen Kumar Murthi Mr. GV Mohan Kumar	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
21	Comp App (AT) (CH) (Ins) No. 158/2021& IA No 319, 320 & 565/2021	R. Arumugaswamy Vs. Ashok Velamur Sheshadri & Anr	Mr. B Natarajan Mr. JST Vijay Sai	Mr. Vipin Warriar- R1 Mr. ML Ganesh- R2
22	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd WITH	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
23	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) & IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani	Mr. Edward James	Mr. Sumesh Dhawan
24	Comp App (AT) (CH) (Ins) No. 208/2021 & IA No. 416, 417 & 418/202	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T Ravichandran- R1 M/s Viruksham Legal- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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